Setting up of desalination plant At Chennai

- 1442. SHRI RAMA MUNI REDDY SIRIGIREDDY: Will the PRIME MINISTER be pleased to state:
- (a) Whether the Bhabha Atomic Research Centre has worked on desalination technologies and has experience in erecting large-scale desalination plants;
- (b) if so, the details of plants erected by them to help drinking water problem, and
- (c) whether they would participate in the proposed desalination plants to be set up in Chennai that would produce 300 million litres of potable water a day?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) Yes, Sir.

(b) The Bhabha Atomic Research Centre (BARC) has set up a Reverse Osmosis (RO) Desalination Plant with a capacity of 18 (eighteen) lakh litres per day as a part of Nuclear Desalination Demonstration Project (NDDP), Kalpakkam, Tamil Nadu for sea water desalination which is operating satisfactorily. Another plant of the proejct is being set up by using Multi-Stage Flash (MSF) technology with a capacity of 45 lakh literes/day at Madras Atomic Power Station (MAPS), Kalpakkam.

BARC has also set up Desalination Plants at Sheelgaon village in Barmer district (Rajasthan) [30,000 litres/day capacity] and Satlana village in Jodhpur district (30,000 litres/day capacity) in cooperaiton with Defence Laboratory, Jodhpur (Rajasthan) for providing drinking water from bore well/brackish water sources.

(c) BARC may provide technical support in the proposed desalination plants to be set up in Chennai, if required.

Royalties on coal

- 1443. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of COAL be pleased to state:
- (a) considering that the ratio between royalties for higher and inferior rates in coals as in the year 1971 has progressively declined against the

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inferior varieties to successive revision of royalty whether Government propose to consider restoration of the earlier ratio of 1971; and

(b) if so, within what time-frame and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (DR. DASARI NARAYAN RAO): (a) and (b) The increase in royalty rates had been steeper in the higher grades of coal *vis-a-vis* the increase in lower grades from 1971 to 2002.

To effect larger increase in royalty rates for superior grades of coal is a conscious decision taken by the Government inter-alia for reason of conservation.

Black marketing of coal

1444. SHRI MANOJ BHATTACHARYA: DR. ALLADI P. RAJKUMAR:

Will the Minister of COAL be pleased to state:

- (a) whether there is a rampant black-marketing of coal in the market encouraged by a massive ring of mafia leaders in connivance with officials of the Coal Companies and Government;
 - (b) if so, the details thereof;
- (c) whether Government have analysed the basic reasons for blackmarketing on such a gigantic scale and if so, the details thereof; and
 - (d) the steps proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (DR. DASARI NARAYAN RAO): (a) to (d) In general there are no complaints of black marketing of soal supplied to core sector industries like power utilities, steel, cement industries. Core sector linkages are operated through a regime of Fuel Supply Agreements. Coal to non-core sector consumers is released based on the past linkages and sponorship by State Governments and also under Open Sales Scheme as and when surplus coal is available.

The non-core linkages are verified from time to time by the Vigilance Departments of State Governments and vigilance wings of coal companies